

(21)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/594/ (IB)/2017

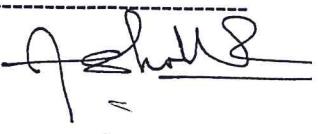
NAME OF THE PETITIONER(S) : MATESHWARI OIL PRODUCTS

NAME OF THE RESPONDENT(S) : DHARANII COTTON MILLS PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. ASHOK KUMAR	Counsel for Respondent	
2. RISHABH GUPTA	Counsel for (P)	

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter and for making submissions. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

-Sd-

**K Anantha Padmanabha Swamy
Member (Judicial)**

bc